

ALAN SCOTT INDUSTRIES LIMITED

(CIN: L99999MH1994PLC076732)

("ASIL" / TARGET COMPANY"/"TC")

Registered Office: 39, Apurva Industrial Estate, Makwana Road, Off. Andheri Kurla Road, Mumbai-400 059

Phone No. +91-96532 38501 Email: alanscottindustrieslimited@gmail.com; Website: www.alanscottind.com

In compliance with Regulations 3 (1) and 4 read with Regulations 13 (4), 14 (3) and 15(2) of the SEBI (SAST) Regulations, 2011 This corrigendum to the detailed public statement is being issued Navigant Corporate Advisors Limited, on behalf of Mr. Sureshkumar Pukhraj Jain (Acquirer) along with Mr. Pranav Dangi (PAC) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter no. SEBI/HO/CFD/DCR1/OW/P/2020/6161 dated 14th February, 2020 in respect of Open Offer ("Offer") for the acquisition up to 1,78,199 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Mumbai Lakshadeep (Marathi Daily) on 30th December, 2019.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	20.12.2019	Friday	20.12.2019	Friday
Publication of Detailed Public Statement in newspapers	30.12.2019	Monday	30.12.2019	Monday
Last date of filing draft letter of offer with SEBI	06.01.2020	Monday	06.01.2020	Monday
Last date for a Competing offer	20.01.2020	Monday	20.01.2020	Monday
Receipt of comments from SEBI on draft letter of offer	27.01.2020	Monday	14.02.2020	Friday
Identified date	29.01.2020	Wednesday	18.02.2020	Tuesday
Date by which letter of offer be dispatched to the shareholders	05.02.2020	Wednesday	27.02.2020	Thursday
Last Date by which the committee of the independent directors of the Target Company shall give its recommendation	10.02.2020	Monday	03.03.2020	Tuesday
Last date for revising the Offer Price	11.02.2020	Tuesday	04.03.2020	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	11.02.2020	Tuesday	04.03.2020	Wednesday
Date of Opening of the Offer	12.02.2020	Wednesday	05.03.2020	Thursday
Date of Closure of the Offer	27.02.2020	Thursday	19.03.2020	Thursday
Payment of consideration for the acquired shares	13.03.2020	Friday	07.04.2020	Tuesday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER ALONG WITH THE PAC :**Manager to the Offer:****NAVIGANT CORPORATE ADVISORS LIMITED**

423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East),
Mumbai-400-059. Tel No. +91 22 4120 4837 / 41973 5078

Email id: navigant@navigantcorp.com Website: www.navigantcorp.com

SEBI Registration No: INM000012243 Contact person: Mr. Vikas Chhangani

